

Notice

Learned Counsel for the parties may please note that the following cases pertaining to UPSRTC will be taken up in the Permanent Lok Adalat on 16.05.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

UPSRTC

Sl. No.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	1332/2009	UPSRTC Vs Hari Shankar and others (District Mainpuri)	Lallan Verma	K.B. Dixit
2.	1252/2014	UPSRTC Vs Smt. Samiksha Jain and others (District Bulandshahr)	Narendra Kumar Tiwari	Dharmendra Kumar Gupta
3.	3892/2011	UPSRTC Vs Sulema and others (District Saharanpur)	Samir Sharma	Manoj vastava
4.	3450/2008	UPSRTC Vs Smt. Nirmala and others (District Saharanpur)	R.K. Singh	Sharve Singh
5.	3127/2008	UPSRTC Vs Smt. Parvita and others (District Saharanpur)	R.K. Singh	A.K. Singh
6.	(159)/2002	UPSRTC Vs Smt. Sunita Devi and others (District Rampur)	M.M. Sahai	H.N. Sharma
7.	3891/2011	UPSRTC Vs Smt. Kamlesh and others (District Saharanpur)	Samir Sharma	Manoj vastava
8.	2660/2006	UPSRTC Vs Smt Santi Dixit and another (District Etah)	V.C. Dixit	Swapnil Kumar
9.	387/2005	UPSRTC Vs. Ali Bux and Others (District Bareilly)	Samir Sharma	Vishwambhar Nath
10.	1399/2014	UPSRTC Vs. Smt Ganaga Devi and Others (District Bareilly)	Kailash Nath	Anand Prakash Pandey
11.	947/2001	UPSRTC Vs. Shri Mohd Hanif and Others (District Bijnor)	M M Sahai	Rajesh Pathik
12.	1492/2012	UPSRTC Vs. Shri Subhash Chandra Upadhyay and Others (District Agra)	V c Dixit	Shri Ram Rawat
13.	1065/2000	UPSRTC Vs. Shri Baldeo Singh (District Pilibhit)	Samir Shrama	D S Chauhan
14.	410/1999	UPSRTC Vs. Nagina Begam and others (District Bulandshahr)	Samir Sharma	Vinay Sharma
15.	457/2011	UPSRTC Vs Smt. Nafeesa and others (District Banda)	R.A.Gaur	Ram singh
16.	2684/2008	UPSRTC Vs Gorakhnath Ramayan Pandey (District Basti)	Hari Ashok Kumar	Vishwanath Agarwal
17.	2683/2008	UPSRTC Vs Mrs. Fatima and others	Hari A. Kumar	V.N. Agarwal

		(District Basti)		
18.	1895/2010	UPSRTC Vs Ram Singh and another (District Mathura)	V.C. Dixit	B.P. Verma
19.	485/2003	UPSRTC Vs Nathi Lal and others (District Kanpur)	Samir Sharma	Mahendra Bahadur Singh
20.	153/2003	UPSRTC Vs Vinod Kumar and another (District Meerut)	Avnish Mishra	Siddharth
21.	848/2003	UPSRTC and others Vs Meharban Singh and another(District Hamirpur)	R.A. Gaur	Durga Prasad
22.	2304/2003	UPSRTC Vs Jawahar Yadav and others (District Azamgarh)	avnish mishra	Prashant Rai
23.	1240/2003	UPSRTC Vs Kalwati (District Farrukhabad)	M.M. Sahai	A.K. Tripathi
24.	377/2000	UPSRTC Vs Smt. Shashi Bala Devi and others (District Bijnor)	M.M. Sahai	Rajeev Sisodia
25.	642/2000	UPSRTC Vs Smt. Shakuntala Devi and others (District Fatehpur)	Samir Shamra	Santosh Kumar Singh
26.	2572/2002	UPSRTC Vs Smt. Chaman and others (District Meerut)	Avnish Mishra	Sanjay Kumar
27.	2295/2003	UPSRTC Vs Smt. Jagwati and others (District Moradabad)	Sanjay Kumar Singh	Ashutosh Upadhyay
28.	(69)/1998	UPSRTC Vs Reshmi and others (District Allahabad)	Samir Sharma	S.D.N. Singh
29.	368/2000	UPSRTC Vs Satyendra Singh (District Mainpuri)	M.M. Sahai	K.B. Dixit
30.	1700/2000	UPSRTC Vs Sukh Deo Prasad (District Allahabad)	Samir Sharma	Shrve Singh
31.	(303)/200 4	UPSRTC Vs Ram Bahadur and others (District Rampur)	Avanish Mishra	R.K. Pandey
32.	17/2004	UPSRTC Vs Naseem Begum and others (District Fatehpur)	C.P. vastava	Manvendra Singh
33.	652/2004	UPSRTC Vs Smt. Jai Shri Devi and others (District Farrukhabad)	M.M. Sahai	Ashok Kumar Singh
34.	1958/2011	UPSRTC Vs Ashrafun Nisha & Others (District Bareilly)	Nripendra Mishra	Salil Kumar Rai
35.	864/1997	UPSRTC Vs Smt. Usha Devi and another (District Aligarh)	Samir Sharma	B. K. Narayan
36.	1260/2001	UPSRTC Vs Smt. Ram Darshani and others (District Kannauj)	M.M. Sahai	Dileep Singh Yadav
37.	781/1992	UPSRTC Vs Bhagwat Saran and others (District Rampur)	Shri Kant Sharma	Prakash Singh
38.	695/2002	UPSRTC Vs Smt. Parveen and others (District Agra)	V.K. Singh	-----
39.	2576/2008	UPSRTC Vs Nawab Khan and others (District Hathras)	Samir Sharma	-----
40.	(54)/1998	UPSRTC Vs Jagdish Prasad and others (District Ghaziabad)	Samir Sharma	-----
41.	236/2003	UPSRTC Vs Girish Chandra Sharma (District Aligarh)	P.N. Rai	Onkar Nath

42.	1098/1995	UPSRTC Vs Smt. Bimla Devi and others (District Bijnore)	S.P.L. Srivastava	-----
43.	(419)/1999	UPSRTC Vs Jagdish and others (District Muzaffar Nagar)	Nripendra Mishra	-----
44.	424/1999	UPSRTC Vs Smt. Parveen Begum and others (District Bulandshahar)	Samir Sharma	Vinod Sharma
45.	(422)/1999	UPSRTC Vs Tanjeem Ahmad (District Meerut)	Nripendra Mishra	-----
46.	1181/1993	UPSRTC Vs Smt. Khaliqun Nissa and others (District Azamgarh)	S.K. Sharma	Ranjit Saxena
47.	(458)/1999	UPSRTC Vs Smt. Komal Devi Vijay Wagia and others (District Meerut)	Nripendra Mishra	A.K. Sinha
48.	430/1999	UPSRTC Vs Sri Abdul Samad Khan and others (District Bulandshahar)	Samir Sharma	R.P. Singh
49.	(420)/1999	UPSRTC Vs Smt. Kunta Devi and others (District Meerut)	Nripendra Mishra	Santosh Tripathi
50.	(279)/1999	UPSRTC Vs Anand Swaroop Srivastava and others (District Fatehpur)	Samir Sharma	R.R. Singh

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad